

1	2	3	4	5	6	7	8
9.	Uttar Pradesh	-	28	-	20	-	13
10.	M.P.	12	-	-	-	-	-
11.	Orissa	-	83	-	66	-	153
12.	Tripura	-	-	-	-	-	-
13.	Assam	-	40	-	109	-	-
14.	West Bengal	-	92	-	45	-	30

Reservation of Two Berths to Physically Handicapped

4191. SHRI JAYSINH CHAUHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have decided to allot two berths in sleeper class for the physically handicapped persons in each non-suburban train under reservation quota;

(b) if so, the details thereof;

(c) whether reservation is also proposed to be provided for the attendant accompanying them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d) Ministry of Railways have issued instructions to Zonal Railways to earmark two berths in sleeper class in all train running on non-suburban sections for handicapped persons performing their journey on handicapped concessional ticket. The person accompanying the handicapped person as escort will also be provided accommodation out of this quota.

Joint Venture of SAIL for Coal

4192. SHRI VIJAY PATEL : Will the Minister of STEEL be pleased to state :

(a) whether SAIL is planning for joint venture for mining a part of its coal requirements; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b) SAIL has applied to the Ministry of Coal for allocation of certain identified coking coal mining blocks. SAIL proposes to operate these blocks either on its own or on joint venture basis with other parties to meet a part of its coal requirement. The Screening Committee, functioning in the Ministry of Coal, had identified four coking coal mining blocks for captive development by SAIL. After detailed studies SAIL have decided to harness the Tasra Coking Coal Block.

In this regard, SAIL had sought in principle approval of the Ministry of Steel for formation of Joint Venture

Coal Company and the Ministry has conveyed its broad agreement to the same.

Performance of Public Sector Undertakings

4193. SHRI SANDIPAN THORAT : Will the Minister of MINES be pleased to state :

(a) the performance of each of the Public Sector Undertakings under Mines Sector during each of the last three years;

(b) the details of ongoing/new proposals for expansion/revival of these undertakings and provision of funds made for each of the PSUs for the current year;

(c) the steps taken to improve performance of these PSUs during the next three years; and

(d) the total number of Board level posts vacant/likely be fall vacant during the current year, PSU-wise and action taken to fill up these posts?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) The performance of the six Public Sector Undertakings under the Ministry of Mines during the last three years in terms of profit/loss is given below :

Name of the PSUs	(Rs. in Crores) (-)Loss		
	1993-94	1994-95	1995-96
1. NALCO	156.72	300.17	535.25
2. BALCO	15.27	90.51	163.33
3. HCL	(-)69.55	72.26	75.84
4. HZL	4.55	76.43	65.71
5. MECL	(-)11.86	(-)14.03	(-)12.24
6. BGML	(-)39.39	(-)36.50	(-)43.73

(b) and (c) The expansion/modernisation/revival of Public Sector Undertakings is a continuous process, and wherever feasible, necessary budgetary support under Annual Plan is given by the Government to loss making companies. The plan outlays proposed in RE